

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 183 of 2020

IN THE MATTER OF:

Jagdish Prasad Sarda

...Appellant

Versus

Allahabad Bank

...Respondent

For Appellant: None.

For Respondent: Mr. Ayul Sharma, Mr. Abhishek Sharma and Ms. Anisha Mahajan, Advocates.

O R D E R

26.02.2020

List the Appeal 'For Hearing' on **25th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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